

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1291 OF 2018 IN**  
**DFR NO. 2580 OF 2018**

**Dated: 24<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Limited** .... **Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishne Kant for  
Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1  
  
Mr. M.G. Ramachandran  
Mr. Ranjitha Ramachandran  
Mr. Shubham Arya for R-2  
  
Ms Swapna Seshadri for R-3

**ORDER**  
**IA No. 1291 of 2018**

***(Appli. for Condonation of Delay in filing)***

We have heard learned counsel appearing for the Appellant and learned counsel appearing for the Respondent Nos.1 to 3

2. The learned counsel, Mr. Krishne Kant, appearing for the Appellant submitted that the delay of 96 days in filing the Appeal has been explained satisfactorily and sufficient cause has been shown in the application. The same may kindly be accepted and delay in filing may kindly be condoned in the interest of justice and equity.

3. Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

5. In the light of the submission made by the learned counsel appearing for the Appellant and after careful perusal of the application explaining the delay in filing the appeal, we find it satisfactory as sufficient cause has

been made out. The same is accepted and the delay in filing the appeal is condoned. The IA is allowed.

**DFR No.2580 OF 2018**

Mr. Sakesh Kumar appeared on behalf of Respondent No.1. Mr. M.G. Ramachandran appeared on behalf of Respondent No.2 and Ms. Swapna Seshadri appeared on behalf of Respondent No.3.

Registry is directed to number the appeal and list the matter for admission on **30.10.2018**, *as requested*.

**(S. D. Dubey)**  
**Technical Member**

*PR/PK*

**(Justice N. K. Patil)**  
**Judicial Member**